

munity in Britain due to incidents of this kind.

Interim Relief to Electricity Employees

**377. SHRI S. M. BANERJEE:
SHRIMATI ROZA DESH-
PANDE:**

Will the Minister of LABOUR be pleased to state:

(a) whether the recommendations of the Guidelines Committee on Interim Relief for Electricity Employees have not been implemented as yet in three northern States;

(b) if so, the reasons thereof;

(c) whether powermen have taken a decision to observe a week from 9th to 15th August, 1976 to draw the attention of the State Governments and the managements towards their demands; and

(d) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b). According to the information received some time ago, the recommendations had not been implemented in Punjab, Haryana and Himachal Pradesh on the ground that the State Electricity Boards are following the State Government pattern in the matter of pay scales, dearness allowance and other benefits to their employees

(c) and (d). A few Unions have intimated that they have observed Demands Day to draw attention to their demands on 4th August, 1976. The bulk of the personnel working for the generation and distribution of electric power, function under different State Electricity Boards, and are under the administrative control of the respective State Electricity Boards. The State Electricity Boards are the competent authorities to take a view on their demands.

Manufacture of spares for Steel Plants

378. SHRI P. GANGA REDDY: Will the Minister of STEEL AND MINES be pleased to refer to reply given to Starred Question No. 338 on 13th March, 1975 and state:

(a) whether Government have since decided to set up a Central Workshop for the manufacture and supply of spare parts to all the steel plants; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b) . No, Sir.

The feasibility report prepared by Metallurgical & Engineering Consultants (India) Limited on setting up a "Central Workshop for manufacture of spare parts for steel plants" is under examination of the Steel Authority of India Limited.

U.K. aid for Family Planning

379 SHRI P. GANGA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether U K Government has agreed to provide aid for family planning projects in the country; and

(b) if so, the terms and conditions of the aid?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M ISHAQUE): (a) and (b) A proposal for the grant of aid by the U.K. Government for the strengthening of sterilisation facilities under the Family Planning Programme is under consideration. A formal agreement between the two Governments is yet to be signed.